NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/620/ (IB)/2017

NAME OF THE PETITIONER(S)

: KASTURI AND SONS LTD

NAME OF THE RESPONDENT(S)

: KAVYA ADVERTISING AND MARKETING PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

AISHWARYA

FOR OPERATIONAL (REDITOR/ REDITOR)

For R&P PARTNERS

ORDER

Counsel for petitioner present. He is directed to send private notice to the respondent along with copy of the petition for their appearance and for making submissions and file proof of the same by way of an affidavit on the next date of hearing. Put up on 13.11.2017 at 10.30A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc